

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 323**

CA-350/2020

**IN**

**234(ND)/2017**

**IN THE MATTER OF:**

Arpit Agarwal ..... Petitioner/Applicant  
Vs.  
Skytech Construction Pvt. Ltd. .... Respondent

**Order under Section 74(3)**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Income Tax :  
Department  
For the Respondent : Ms. Ravina Kumari, Adv.

**ORDER**

**CA-350/2020**

With the consent of the Ld. Counsel appearing for the parties, the matter is adjourned **to 03.06.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay